raised by them. We are opposing the idea of inviting foreign banks to our country. They are coming. We have opened up. But there is no institutional arrangement to monitor them. Such an arrangement should be there.

THE DEPUTY CHAIRMAN: Thank You, Very kind of you for co-operating.

RE: SEIZURE OF ARMS AND RDX IN GUIARAT

SHRI BRAHMAKUMAR **BHATT** (Gujarat): Madam, 1 want to draw the attention of the House to the constant smuggling of arms to Gujarat from Rajasthan en route to Bombay. On 26th January the ISI had planned a blast in Gujarat. Some days earlier, on 24th December, there was a big arms haul worth Rs. 3 crores in Mehsana. It included 115 revolvers, 113 magazines, fuses, explosives, automatic pistols and RDX. All these things were found in Mehsana district. A few days after this in the creek near Kutch two boats were found abandoned. The Police found these two boats in which arms were lying. They tried to capture the people who brought them. But they knew that the police were coming and they ran way. The two beats were seized by the police. They constained a lot of arms. Now the question is very simple. The hon. Prime Minister of Pakistan has said that they are prepared to negotiate with India. The hon. Foreign Minister of India, who is now sitting here, has responded, "Yes, we are very happy to have talks with the Pakistan Prime Minister. But before that there will be talks at the official level. The Foreign Secretaries of India and Pakistan will meet." Whatever is happening in Kashmir is different thing. It is a very important thing, but it is a different thing. Arms are continuously coming to India from across Pakistan and they are caught in India. I believe we must tell the Pakistan Prime Minister and the Foreign Secretary of Pakistan when they come to Delhi for discussion about these things. They are going to come to Delhi for discussion. The hon. Foreign Minister of India has been pleased to invite them to Delhi for discussion. When they come to Delhi for discussion, why don't you tell them these things? Okay, the issue of Jammu and Kashmir

Both the Armies are opposing each other. A lot of arms and RDX which is regularly and constatnly sent to India from the Pakistani border is causing a havoc in big cities, in trains, in buses and on roads. All these things should be brought to the notice of the Prime Minister of Pakistan, if he is at all interested in good relationship with India.

Madam, the Gujarat Government has made very important suggestion. suggestion is that the Rajasthan-Gujarat border should be sealed. But the difficulty is there is sand. Sand is making it difficult to keep the wire in position. So it cannot be sealed properly. The senior officials of the Army and the senior officials of the border Security Forces have also found it difficult. They have suggested that a ditch canal should be prepared, If a ditch canal is prepared on the Rajasthan-Gujarat border, it will be a safe measure to prevent smuggling of arms from the Rajasthan border. Madam, 1 would like to bring to your kind notice that the Government of Gujarat has already sent this proposal to the Government of India. It is before the Government of India for consideration. The Commandant of the Border Security Force himself has said that this Is the only way out. He has suggested that this idea of ditch canal which is before the Government of India for consideration should be finalised as early as possible. Madam, steps should be taken to prevent smuggling of arms by the ISI agents into India and by those agents wo are stationed It Dubai who are acting at the instance of the ISI. II we want to stop it, Bpeclal measures will have to be taken: otherwise, talks-would go on and arms would be smuggled to India. Both the things would be happening simultaneoulsy. Therefore, I want to draw the attention of the Government to this very important issue.

श्री सतीश अग्रवाल (राजस्थान) : राजस्थान से गुजरात जाता है या गुजरात से राजस्थान आता है?

रामदास अग्रवाल (राजस्थान) आर.डी.एक्स. गुजरात से राजस्थान आता ।...(व्यवधान)...

मैडम, मैं एक सेकड़ में अपनी बात कहूंगा। उन्होंने कहा कि राजस्थान से गुजरात में आता हैं, यह

सत्य नही है । मेहसाना में आदमी पकड़ा गया । मेहसाना राजस्थान में नहीं है, गुजरात में है। वे आपके यहां से आते है और आपके यहां से चले जाते है। राजस्थान सरकार ने पिछले समय बहुत अधिक मैटीरियल पकडा है।...(व्यवधान)...

श्री नरेन्द्र मोहन (उत्तर प्रदेश) : उपसभापति जी,मैं अपने आप को इसके साथ एसोसिएट करते हुए कहना चाहता हूं कि यह आर्म स्पगलिंग केवल राजस्थान के बार्डर से नहीं होता, यह और देशों से भी हो रहा है। पिछले दिनों हमारे गृह मंत्री जी ने कहा था कि बंगला देश, भटान और म्यामार की सीमा से भी गड़बडिया हो रही है। महोदया, राजस्थान की सीमा से जो आर्म्स रमगलिंग होते हैं वे केवल मुंबई तक नही जाते, वह उत्तर प्रदेश में भी पहुंचते है। अभी हाल ही में जम्मू में करीब 250 किलो आर.डी.एक्स. पकडी गई। कुछ समय पहले झेलम एक्सप्रेस को आर.डी.एक्स. से उड़ा दिया गया। अभी कुछ दिन पहले ही दिल्ली के सब्जी मंडी क्षेत्र में विस्फोट हुआ जिसमें 25 लोग घायल हो गए। उत्तर प्रदेश तथा दिल्ली में....

THE DEPUTY CHAIRMAN: Just a minute.

श्री नरेन्द्र मोहन: मैं एक मिनट में अपनी बात खत्म करता हूँ ।

THE DEPUTY CHAIRMAN: Just a minute. We are discussing about seizure of arms and RDX by the Gujarat police. You kindly confine yourself to that. If we go on discussing as to what is happening in the whole country, it is not possible now. You are impinging the rights of other Members. It is not my problem. It is the problem of other Members whose names are listed after you. You better be careful about it.

श्री नरेन्द्र मोहन: मैं यह कह रहा हूं कि यह जो आर्म स्मग्लिंग होते हैं ये केवल गुजरात में ही नही पहुंचते हैं गुजरात से होते हुए देश के तमाम भागों में आर.डी.एक्स. पहुंच रहा है और इसके कारण बहुत समस्यायें उत्पन्न हो रही है। सबसे बडी समस्या इसमें भारत सरकार के खुफिया तंत्र का कार्यप्रणाली है। वह इतना असफल क्यों है? राज्य सरकार के साथ उसका तालमेल क्यों नहीं हो रहा है? अगर हमारा खुफिया तंत्र इस प्रकार से सोता रहेगा तो हम इस पर नियंत्रण नही कर सकेंगे और सम्स्यायें बढती चली जायेंगी। आज केवल रेल गाडियां ही नहीं उड़ाई जा रही है, बाजारों को ही नही उड़ाया जा रहा है, बसों को ही आर.डी.एक्स से नही उड़ाया जा रहा है बल्कि हमारे एक

मुख्य मंत्री के ऊपर भी बम फेंकने की चेष्टा कश्मीर में की गई। समस्या बहुत गंभीर है। मैडम, मैं यह चाहता हूं भारत सरकार का खुफिया तंत्र को सजग किया जाए और ऐसी व्यवस्था की जाए कि वह राज्य सरकारों के खुफिया तंत्र के साथ अपने संबंध ऐसे रखे जिससे ऐसी समस्यायें उत्पन्न न होने पाये । मैं अपने को इससे एसोसिएट करता हं।

श्री उर्मिला चिमनभाई पटेल (गुजरात) : उपसभापति महोदया, मैं भी इसके साथ जोड़ना चाहती हूं । यह गुजरात का इश्यु है और यह पूरे देश की आजादी के लिए खतरनाक बात है। स्मगलिंग वेपंस का भी होता है, आर.डी.एक्स. का भी होता है, ड्रग्स का भी होता है। अगर कश्मीर का इश्यु हम डिसकस करें तो उतना ही गम्भीर राजस्थान और गुजरात का इश्यू भी है। मैं आपके माध्यम से माननीय विदेश मंत्री जी से अनुरोध करती हूं कि राजस्थान और गुजरात का इश्यू भी डिसकस करें।

उपसभापति : विदेश मंत्री जी यहां बैठे है, उन्होंने सुना है।

RE: DERAILMENTS IN ORISSA

SHRI SANATAN BISI (Orissa): Madam, this is a serious matter regarding derailment in Orissa, particularly in the Korba Division of Orissa. Within a perod of 35 days, from 13th January, 19976 to 27th February, 1997, there have been 15 derailments. In the last derailment that took place on the 27th, on person died and several were injured. In such a situation, I demand: (i) Upgradation of track structure; (ii) Strengthening of railway tracks; (iii) Serious monitoring of track maintenance; (iv) More funds for the railway in Orissa.

THE DEPUTY CHAIRMAN: Mr. Bisi is always precise and brief. I congratulate him ...(Interruptions)...

If you make your point clearly, you can allow many others to speak. If you keep on repeating, then the others don't get a chance. Thank you.

RE: FRAUD COMMITTED BY INCOME TAX OFFICIALS IN THE REFUNDS OF INCOME TAX

SHRI S. PETER ALPHONSE (Tamil Nadu): Madam, I would lik to invite the attention of the House as well as the attention of the